

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Review Application 04 of 2018 in  
TA (AT) (Compt.) No.17 of 2017  
Old Appeal No.55 of 2016**

**IN THE MATTER OF:**

JK Cement Limited

.... Appellant

Vs

Competition Commission of India & Anr.

.... Respondents

**Present:**

**For Appellant: Mr. Ramji Srinivasan, Senior Advocate with  
Mr. P.K. Bhalla and Ms. Sylona Mohapatra,  
Advocates.**

**For Respondents: Ms. Neha Mishra and Ms. Aayushi Sharma,  
Advocates for CCI.**

**O R D E R**

**19.09.2019** Let this matter be listed before the appropriate Bench,  
which heard the original Appeal on the date as may be determined by the  
Hon'ble Chairperson.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)